## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 158(ND)/2017 (Appeal No. 21/2017)

IN	THE	MA	TTER	OF.
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M/s. Arrora Buildwell Pvt. Ltd. And Shri Deepak Arora and Smt. Neetu Arora

.....Petitioner

Registrar of Companies

.....Respondent

**SECTION: UNDER SECTION 252** 

Order delivered on 18.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s):

Mr. Gursat Singh, Advocate

For the ROC (Delhi):

Mr. Manish Raj, Company Prosecutor

ORDER

C.A. No. 448(PB)/2017

No ground for preponement of date is made out.

The application is dismissed as such.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

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(DEEPA KRISHAN) (MEMBER TECHNICAL)

18.12.2017 Vineet